

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4610 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Dharmindra Constructions Pvt. Ltd. & Anr. Vs. Rajendra Kumar Jain Resolution Professional of Kudos Chemic Ltd. & Ors.	Pulkit Goel
2.	I.A. No. 4612 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	MIST Direct Sales Pvt. Ltd. Vs. Nitin Batra & Ors.	Ankit Sharma
3.	I.A. No. 4617 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Rashtrawadi Sharamshakti Mahasagh Vs. Rajiv Kumar Agarwal RP of Ispat Profiles India Ltd. & Ors.	Kawalpreet Kaur
4.	I.A. No. 4618 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Pathplus Liquors Pvt. Ltd. Vs. Nilesh Sharma & Anr.	Ashutosh Kr. Pandey
5.	I.A. No. 4624 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Regional Provident Fund Commissioner Vs. Dinkar T. Venkatasubramanian Resolution Professional of Amtek Auto Ltd. & Ors.	Gaurav Verma
6.	I.A. No. 4630 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Colonel Rakesh Kumar Dandapat Vs. Pinakin Surendra Shah IRP of Sintex Industries Ltd. & Ors.	Manisha T. Karia

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By order
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Assistant Registrar